

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	IA 1143/18 in DFR No 2280/18 (IA 1143/18 – Delay in filing)	BLA Power Pvt. Ltd. Vs. Madhya Pradesh Power Management Co. Ltd.	2280/2018 Dated 04/07/2018	13/08/2018	--	28/08/2018 Court-I
02.	A No 235/18	Raj WestPower Limited Vs. Rajasthan Electricity Regulatory Commission & Ors.	2472/2018 Dated 13/07/2018	13/08/2018	--	28/08/2018 Court-I
03.	IA 1147/18 in DFR No 2330/18 (IA 1147/18 - Delay in filing)	Municipal Corporation of Greater Mumbai Vs. Maharashtra Electricity Regulatory Commission & Ors.	2330/18 Dated 09/07/2018	14/08/2018	Caveat of R-2 filed on 25/01/2018 (Caveat Expired)	28/08/2018 Court-I 28/08/2018 (At the request of Ld. Counsel)
04.	IA 1149/18 in DFR No 1712/18 (IA 1149/18 – Delay in re-filing)	Abhijeet Ferrotech Limited Vs. Andhra Pradesh Electricity Regulatory Commission & Anr.	1713/2018 Dated 11/05/2018	14/08/2018	--	28/08/2018 Court-II
05.	IA 1156/18 in DFR No 2162/18 (IA 1156/18 – Delay in filing)	Power Grid Corporation of India Limited Vs. Central Electricity Regulatory Commission & Ors.	2162/2018 Dated 25/06/2018	14/08/2018	--	28/08/2018 Court-II
06.	IA 1161/18 & IA 1160/18 in DFR No 1658/18 (IA 1161/18 – Delay in re-filing & IA 1160/18 – Delay in filing)	TANGEDCO Vs. Central Electricity Regulatory Commission & Ors.	1658/2018 Dated 09/05/2018	16/08/2018	--	28/08/2018 Court-II

By Order
Sd/-
Dy. Registrar

Dated: 24/08/2018